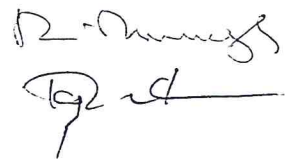


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : Dharamchand kochar & 1
NAME OF THE RESPONDENT(S) : K.D.P Properties pvt ltd & 1
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	K. M. VITHURAMA CINEMA	Counsel for petitioner	

ORDER

Counsel for Petitioner present. Counsel for Respondent present and submitted that he is unable to file counter today and prayed for time for filing counter. Petitioner's counsel stated that the Respondents are not allowing the representative of the Petitioner entering into the premises i.e. Cinema Theatre. Therefore, he insisted for passing orders in relation to the interim relief prayed for in the matter. Both counsels prayed for time for making submissions in this regard. **Put up on 12.09.2018.**

sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)